

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH
NEW DELHI

C. P. NO. 82(ND)2017
CA. NO.

CORAM:

PRESENT: SH. S.K. MOHAPATRA
HON'BLE MEMBER (T)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 04.05.2017

NAME OF THE COMPANY: Mr. Subhash Chander Manocha & Ors. V/s. V.B. Minerals & Resins Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 241/242

S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

1.	Ranjans Roy Gawai Adv		} Petitioners Kishu	
2.	Vasudha Sen Adv			
3.	Permindex, Adv			
4.	Isqar Vohra Adv			
5.	Nesar Ahmad, CS		} Madhavi	
6.	Shanad Rajwanshi, CS			
7.	Ahsan Ahmad, Adv			

ORDERS

Learned Counsel for the petitioner submits that this petition is connected with 4 other matters which are pending adjudication before the Hon'ble Principal Bench. He has filed an application praying for transfer of this case to the Principal Bench.

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The request is vehemently opposed by the respondents on ground that the petitioner is prone to filing such petitions with a view to delay the entire adjudication of the pending matters.

Be that as it may, this Bench does not have the jurisdiction to entertain transfer applications. The petitioner is advised to make the prayer before the Principal Bench.

Adjourned to 19th May, 2017.

Sd/-

(S. K. Mohapatra)
Member Technical

Sd/-

(Ina Malhotra)
Member Judicial